

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/1710/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 28<sup>th</sup> March, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/257 Dated the 24<sup>th</sup> March, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.03.2022 till the evening of 27.03.2022**, has been granted. The in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/1711-1712/A, dated 28-03-2022

Copy to:

1. The District & Sessions Judge, Dhubri .
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Kole